

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

86/14(1)/ND/2018

PRESENT: MS. INA MALHOTRA
HON'BLE MEMBER(J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.07.2018.

NAME OF THE COMPANY: M/s. Nirmal Manufacturing & Allied Industries
Limited

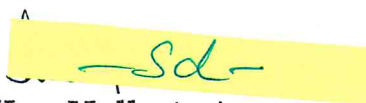
SECTION OF THE COMPANIES ACT: 14(1)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	Present for the Petitioner: Mr. Archan Bansal (Company Secretary)			
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ORDER

Fresh notice be issued to the ROC returnable on 30th of August, 2018.
Publication has been duly effected in the daily newspaper the Business
Standard. No objection has been received from any. Affidavit has also been filed.
To come up on 30th of August, 2018.


(Ina Malhotra)
(Member (J))

(Sameer)